

NOTIFIED CASES CAUSELIST For Monday The 17th April 2023**COURT NO. 2****SINGLE BENCH (BENCH ID-24812)****AT 11:30 AM****HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD****Fresh Filing (Admission)**

1	W.P(C)/4446/2020	KANDRU MAHTO vs THE UNION OF INDIA THROUGH MINISTRY OF DEFENCE	HIMANSHU KR MEHTA SHRESHTHA MEHTA	SREENU GARAPATI LEENA MUKHERJEE
	CODE OF CIVIL PROCEDURE, 1908			
2	W.P(C)/3338/2021	JYOTI JALDHAR vs THE STATE OF JHARKHAND THROUGH THE REGISTRAR CO OPERATIVE SOCIETY	MANISH KUMAR ROHIT AGARWAL	RAHUL SABOO
	SOCIETIES-00			
3	W.P(C)/3863/2021	ASHOK KUMAR GUPTA vs THE STATE OF JHARKHAND THROUGH THE DEPUTY COMMISSIONER	HARDEO PRASAD SINGH RICHA LAL APOORVA SINGH RAHUL KUMAR VISHAL KUMAR	ASHOK KR YADAV
	ADMITTED CONTRACT DUES			
4	W.P(C)/3897/2021	ASHOK KUMAR GUPTA vs THE STATE OF JHARKHAND THROUGH THE DEPUTY COMMISSIONER	HARDEO PRASAD SINGH RICHA LAL APOORVA SINGH RAHUL KUMAR VISHAL KUMAR	SUCHENDRA PRASAD
	ADMITTED CONTRACT DUES			
5	W.P(C)/4785/2021	SATYADEV GIRI vs DAMODAR VALLEY CORPORATION	ASHIM KR SAHANI AJIT KUMAR	PRASHANT KR SINGH SRIJIT CHOUDHARY
	CODE OF CIVIL PROCEDURE, 1908			
6	W.P(C)/2894/2022	GOPAL KUMAR SONTHALIA vs THE STATE OF JHARKHAND	PANKAJ KR MISHRA SHASHI SHEKHAR DWIVEDI	MANOJ KUMAR
	ELECTRICITY ACT 2003			
7	W.P(C)/4240/2022	RANDHIR KUMAR PASWAN vs BALDEO DAS	RAHUL KUMAR APOORVA SINGH VISHAL KUMAR	
	CODE OF CIVIL PROCEDURE, 1908			
8	W.P(C)/4714/2022	AWDHESH KUMAR vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY	AJEET KUMAR SINGH ANMOL DEEPAK BINOD SINGH	KISHORE KR SINGH
	GRANT OF LICENSE MATTER			
9	W.P(C)/4866/2022	SONAM KUMARI vs THE INDIAN OIL CORPORATION LTD	SURAJ KUMAR RAJ NANDAN CHATTERJEE	RAHUL LAMBA
	PETROLEUM PRODUCTS (SUPPLY AND DISTRIBUTION) ORDER 1972			
10	W.P(C)/4893/2022	BIGAL MUNDA vs BIRJU ORAON	SANJAY KUMAR THAKUR	
	CODE OF CIVIL PROCEDURE, 1908			
11	W.P(C)/5172/2022	BHANU BHASKAR vs THE STATE OF JHARKHAND THROUGH ITS SECRETARY DEPTT OF TRANSPORT	SUDHIR SAHAY	RAJIV RANJAN
	MOTOR VEHICLES ACT, 1988			
12	W.P(C)/5316/2022	PUNIA DEVI vs THE STATE OF JHARKHAND	HEMANT KR SHIKARWAR JUHI KUMARI SHAURYA PRIYANKA MANISH KUMAR SINGH	VANDANA SINGH
	ILLIGAL CONSTRUCTION			

13	W.P(C)/5477/2022	LAXMI SAKHI MANDAL BALHRA REPRESENTED BY ITS SECRETARY ASHA VERMA vs THE STATE OF JHARKHAND REPRESENTED THROUGH ITS CHIEF SECRETARY	SHYAM SUNDER PD.KUSHWAHA	RAHUL SABOO
	CANCELLATION MATTER			
14	W.P(C)/5492/2022	RAMDHANI DAS vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	JAY PRAKASH PANDEY	ASHOK KR YADAV
	CODE OF CIVIL PROCEDURE, 1908			
15	W.P(C)/5495/2022	MURLIDHAR SHARMA vs THE STATE OF JHARKHAND	AFAQUE RASHIDI AJMAL ASHRAF KHAN Md. Azam	JAI PRAKASH,(A A G)
	CODE OF CIVIL PROCEDURE, 1908			
16	W.P(C)/5517/2022	KIRAN DEVI vs PUNJAB NATIONAL BANK THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	RAJESH KUMAR	DEEPAK KR BHARATI MUKESH KUMAR DUBEY DEB NANDAN RAJAK
	PAYMENT OF INSURANCE			
17	W.P(C)/5581/2022	SANTOSH MAHALI ALIAS SANTOSH KUMAR MAHALI vs THE STATE OF JHARKHAND	NEIL ABHIJIT TOPPO ZAID IMAM SITHARA ROY NITIN NITESH BHENGRA	SANJAY KUMAR TIWARI SWEETY TOPNO
	NATIONAL HIGHWAYS ACT, 1956			
18	W.P(C)/5584/2022	GYAN KUNJ REPRESENTED THROUGH ITS SECRETARY B D SINGH vs THE STATE OF JHARKHAND	JITESH KUMAR KAMLESH KUMAR	MRINAL KANTI ROY
	CODE OF CIVIL PROCEDURE, 1908			
19	W.P(C)/5586/2022	SARIPALLI DIWAKAR vs ICICI BANK LTD	PARTH S. A. SWAROOP PATI ANJALI KUMARI ROHAN KASHYAP NAGENDRA PATHAK ASHISH KUMAR	
	RECOVERY MATTER			
20	W.P(C)/5606/2022	SHRIMOHAN SINGH vs THE BHARAT SCOUTS AND GUIDES NATIONAL HEADQUARTERS THROUGH ITS DIRECTOR	SUMEET GADODIA AAKANSHA MITTAL RITESH KUMAR GUPTA SHILPI SANDIL RANJEET KUSHWAHA	VINOD KUMAR SAHU AKASH DEEP GAUTAM KUMAR
	RESIDUARY MATTERS-00			
21	W.P(C)/5644/2022	SANJAY KUMAR MISHRA vs THE STATE OF JHARKHAND	MUKESH KUMAR MEHTA	MRINAL KANTI ROY INDRAJIT SINHA
	CODE OF CIVIL PROCEDURE, 1908			
22	W.P(C)/5698/2022	ALTAMASH TARIQUE REPRESENTED THROUGH HIS FATHER AND NATURAL GUARDIAN MD TARIQUE ANWAR vs THE STATE OF JHARKHAND	MD. KAISAR ALAM SHABBIR AHMED SANJAY KUMAR	MITHILESH SINGH RICHA SANCHITA
	EXAMINATION MATTER			
23	W.P(C)/5715/2022	RAJEEV KUMAR MAHTO vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY	ASHIM KR SAHANI AJIT KUMAR	ASHOK KR YADAV ANOOP KR MEHTA
	EXAMINATION MATTER			
24	W.P(C)/5732/2022	GOBRA BHAGAT ALIAS GOBERDHAN BHAGAT ALIAS GOBERDHAN TANA BHAGAT vs THE STATE OF JHARKHAND	RAM PRAKASH SINGH	JAI PRAKASH,(A A G)
	CODE OF CIVIL PROCEDURE, 1908			

25	W.P(C)/5857/2022	GANESH MAHTO vs THE STATE OF JHARKHAND THROUGH THE SECRETARY LAND REVENUE DEPTT	SURAJ PRAKASH MANOJ KR. NO.3 PRADIP KUMAR	BAJRANG KUMAR SANJAY KUMAR TIWARI SHIVANI JALUKA PRASHANT PALLAV SMITA SINHA PRADYUMNA PODDAR V N JHA
	CODE OF CIVIL PROCEDURE, 1908			
26	W.P(C)/5858/2022	MD SABIR ANSARI vs SRIMATI DR RINKU KUMARI	PEEYUSH KRISHNA CHOUHDARY	
	CODE OF CIVIL PROCEDURE, 1908			
27	W.P(C)/5968/2022	BILSI DEVI vs CENTRAL COALFIELDS LIMITED THROUGH THE CHAIRMAN CUM MANAGING DIRECTOR	ANIL KUMAR ARPIT KUMAR KUNAL CHANDRA SUMAN	SONAL JAISWAL INDRAJIT SINHA AMIT KUMAR DAS AKHOURI AWINASH KUMAR RISHAV KUMAR AJAY KUMAR SAH ANJALI SINHA ANKIT VISHAL
	EMPLOYMENT UNDER LAND LOSER SCHEME			
28	W.P(C)/6002/2022	BALMUKUND SIKDAR vs THE STATE OF JHARKHAND	RANJAN KUMAR SINGH SWAMI NATH PRASAD RAI	SANJAY KUMAR TIWARI
	IA NO, 2810/2023 (For STAY OF PROCEEDINGS)			
	CODE OF CIVIL PROCEDURE, 1908			
29	W.P(C)/6056/2022	PUSHPA RAO vs THE STATE OF JHARKHAND	PURNENDU SHARAN MD. RAZAULLAH ANSARI DEBARSII MONDAL	OM PRAKASH TIWARI LAL CHANDRAHAS NATH SHAHEDEO
	HOUSING PLAN			
30	W.P(C)/6075/2022	ALOKE DUTTA vs THE STATE OF JHARKHAND	SHATAKSHI SAMAVESH BHANJ DEO	PARTH S. A. SWAROOP PATI
	QUASHING OF ORDER			
31	W.P(C)/6157/2022	WARDAN SARIA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF REVENUE AND LAND REFORMS	SIDHARTH SUDHANSHU LUKESH KUMAR	ASHOK KR YADAV
	CODE OF CIVIL PROCEDURE, 1908			
32	W.P(C)/6207/2022	MD AFROZ AHMAD vs STATE OF JHARKHAND	TALAT PARWEEN SHISH ALAM	MRINAL KANTI ROY PRASHANT KR SINGH
	CODE OF CIVIL PROCEDURE, 1908			
33	W.P(C)/6271/2022	SYED ANWAR RAZA vs THE STATE OF JHARKHAND	MD. KAISAR ALAM SANJAY KUMAR	MANISH MISHRA Sumit Prakash ANKITA TOPPO RUPESH SINGH
	EMPLOYEES' PROVIDENTS FUNDS AND MISCELLANEOUS PROVISIONS ACT,1952			
34	W.P(C)/6298/2022	DILIP KUMAR GHOSH vs THE STATE OF JHARKHAND	NILESH KUMAR PRIYANKA AGRAWAL SONAL SODHANI ALKA KUMARI	KISHORE KR SINGH
	CANCELLATION MATTER			
35	W.P(C)/6306/2022	UMESH RAM vs THE STATE OF JHARKHAND	SHRUTI SHRESTHA AJIT KUMAR SINGH ASHUTOSH RANJAN KUMAR	MITHILESH SINGH
	IA NO, 3581/2023 (For WITHDRAWAL)			
	CODE OF CIVIL PROCEDURE, 1908			
36	W.P(C)/6342/2022	MANOJ ROY ALIAS MANOJ RAY vs THE STATE OF JHARKHAND	RUPESH SINGH JAGDEESH	ASHOK KR YADAV
	CODE OF CIVIL PROCEDURE, 1908			
37	W.P(C)/6343/2022	HANDA PUJHAR vs STATE OF JHARKHAND	PREM MARDI	PARTH S. A. SWAROOP PATI
	IA NO, 947/2023 (For Stay Of Proceedings)			
	CODE OF CIVIL PROCEDURE, 1908			

38	W.P(C)/6351/2022	UMESH PRASAD ROUT vs THE STATE OF JHARKHAND	DURGA C. MISHRA	SANJAY KUMAR TIWARI
		CODE OF CIVIL PROCEDURE, 1908		
39	W.P(C)/6355/2022	NARBHERAM LEASING COMPANY PRIVATE LIMITED THROUGH ITS DIRECTOR NAMELY RAJEN P KAMANI vs STATE OF JHARKHAND	JAY SHANKAR TIWARY NEETA KRISHNA AAYUSH AVANT SRIVASTAVA KRISHNA KUMAR AMIT SINHA PRATYUSH SHOUNIKYA	ASHOK KR YADAV VIJAY KUMAR ROY
		DEMOLITION		
40	W.P(C)/6378/2022	SERVE FACILITY MANAGEMENT PRIVATE LIMITED THROUGH ITS GENERAL MANAGER SANU KUMAR vs THE STATE OF JHARKHAND	RITU KUMAR SAMAVESH BHANJ DEO SHATAKSHI	SACHIN KUMAR
		IA NO, 903/2023 (For Stay Of Proceedings) RESIDUARY MATTERS-00		
41	W.P(C)/6402/2022	MD YASIN ANSARI vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY	ASHIM KR SAHANI AJIT KUMAR	LAXMI MURMU
		RESIDUARY MATTERS-00		
42	W.P(C)/6403/2022	JUNAS ORAON vs THE STATE OF JHARKHAND	VIKESH KUMAR AJIT KUMAR	MANISH KUMAR
		RESIDUARY MATTERS-00		
43	W.P(C)/6404/2022	M/S PRITHA CONSTRUCTION PVT LTD THROUGH ITS DIRECTOR HARINDRA NATH SINGH vs THE STATE OF JHARKHAND	UPENDRA NATH MAHTO JAGESHWAR MAHTO	RAJIV RANJAN
		ADMITTED CONTRACT DUES		
44	W.P(C)/6416/2022	RANJAY KUMAR SHARMA vs THE STATE OF JHARKHAND	ARBIND KUMAR	MITHILESH SINGH
		DEMOLITION		
45	W.P(C)/6445/2022	SALOMI HEMBROM ALIAS CHHITI HEMBROM vs THE STATE OF JHARKHAND REPRESENTED THROUGH THE COMMISSIONER SANTHAL PARGANA DIVISION	JITENDRA TRIPATHI ARUN KUMAR	SANJAY KUMAR TIWARI
		CODE OF CIVIL PROCEDURE, 1908		
46	W.P(C)/6447/2022	LARIK SAO vs THE STATE OF JHARKHAND	PRADEEP KR VERMA BANDANA SINHA RAJNI SINGH	SANJAY KUMAR TIWARI
		CODE OF CIVIL PROCEDURE, 1908		
47	W.P(C)/6448/2022	RAJENDRA PANDIT vs THE STATE OF JHARKHAND	SUDHANSU KUMAR DEO	RATNESH KUMAR
		CODE OF CIVIL PROCEDURE, 1908		
48	W.P(C)/6462/2022	SURESH CHANDRA DAS vs STATE ELECTION COMMISSION JHARKHAND	ANUPAM ANAND	JAI PRAKASH,(A A G) SUMEET GADODIA
		JHARKHAND PANCHAYAT ACT. 2001		
49	W.P(C)/6505/2022	SRAVAN KUMAR SAH vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF REVENUE AND LAND REFORMS	ARVIND KUMAR CHOUDHARY SEEMA KASHYAP ROHIT AGARWAL Shambhu Nath Tiwari	SANJAY KUMAR TIWARI
		CODE OF CIVIL PROCEDURE, 1908		

50	W.P(C)/6557/2022	DAULAT MAHTO vs THE STATE OF JHARKHAND	SHREESHA SINHA BHUPAL KRISHNA PRASAD ROHIT SINHA NIRAJ KUMAR	SANJAY KUMAR TIWARI
		CODE OF CIVIL PROCEDURE, 1908		